



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/749/(IB)/2018  
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA  
NAME OF THE RESPONDENT(S) : CHANDRA ROYAL INN PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	K. MOORTHY	Counsel for Respondent	
	Edward Samerilb Giril Ananthan Mangalada	Counsel for Applicant	

**ORDER**

Counsel for Applicant present. Counsel for Respondent present. Counsel for Applicant filed rejoinder today. Heard submissions made by both counsels.  
**Order is reserved.**

*Til*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*54*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)